

Annexure - 5

Name of the Corporate Debtor: Panache Exports Private Limited
Date of commencement of Liquidation: 23rd September 2022
List of stakeholders as on: 26th July 2023

List of operational creditors (Government Dues)

Sl. No.	Details of claim received		Details of claim received		Details of claim admitted					Amount in INR				Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	Union of India, Ministry of Commerce & Industry through Development Commissioner, SEEPZSEZ, Aulheri (East), Mumbai 400 096 - Custom Duty Liability and Estate Dues	Union of India, Ministry of Commerce & Industry	04.11.2022	10,82,76,161	10,82,76,161	Unsecured	-	-	17.92%	-	-	-	-	-
2	Municipal Corporation of Greater Mumbai	Maharashtra Government	20.12.2022	8,21,434	8,21,434	Unsecured	-	-	0.14%	-	-	-	-	-
				10,90,97,595.00	10,90,97,595.00				0.14%					